

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

**R.O.C.No.282/2021-RC**

**Dated 20.10.2022**

- Ref:**1) High Court's Notification No.282/2021-RC, dated 06.05.2022  
2) High Court's Notification No.282/2021-RC, dated 12.09.2022 placing results of screening test.  
3) High Court's Notification No.282/2021-RC, dated 12.09.2022 requiring the qualified candidates for submission of required copies of certificates.

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It is to inform that the High Court has conducted computer based screening test on 13.08.2022 to all the candidates who have submitted their applications through 'online' under Direct Recruitment and Recruitment by Transfer, pursuant to the Notification under reference 1<sup>st</sup> cited, issued for recruitment to 50 posts of Civil Judge, without scrutinizing their applications. The results of the Screening Test conducted on 13.08.2022 was placed in the website in the ratio of 1:10 of the notified vacancies, vide notification under reference 2<sup>nd</sup> cited, and the High Court has called for copies of required certificates from the said candidates, vide notification under reference 3<sup>rd</sup> cited, in respect of Direct Recruitment candidates in Annexure - I or II or III, in which they come under, and in respect of Recruitment by Transfer candidates, in Annexure-IV.

The attested copies of certificates submitted by the candidates are scrutinized, and found certain applications to be defective, and the High Court has taken decision for rejection of those defective applications. **The list containing the names of the candidates whose applications are rejected under Direct Recruitment and Recruitment by Transfer and also the names and Hall ticket numbers of the candidates who have not submitted required copies of certificates for scrutiny of their eligibility to the post of Civil Judge, is enclosed to this notification.**

Contd...2



The remaining eligible candidates are informed that the High Court has decided to conduct the written examination at **Hyderabad**, and the dates and time of written examination is detailed as follows:

Sl. No.	Date of Written Examination	Subject/Paper	Time
1.	26.11.2022 (Saturday)	Paper I (Civil Laws)	From 9.30 a.m. to 12.30 p.m.
	26.11.2022 (Saturday)	Paper-III [English (Translation, Essay Writing and Grammar Vocabulary)]	From 2.00 p.m. to 5.00 p.m.
2.	27.11.2022 (Sunday).	Paper - II (Criminal Laws)	From 9.30 a.m. to 12.30 p.m.

It is further informed to the eligible candidates that, the hall tickets together with venue of the examination centre etc., will be hosted in the website of the High Court for the State of Telangana, soon after the venue of written examination is confirmed by the High Court.




**REGISTRAR (RECRUITMENT)**

**Note:** The candidates are informed to follow the given below High Court's website regularly for latest information with regard to recruitment to the posts of Civil Judge notified for the years 2021 and 2022. (<http://tshc.gov.in>)


Recruitment Cell Phone No.040-23688320.

**List of candidates whose candidatures are rejected under Direct Recruitment and Recruitment by Transfer to the post of Civil Judge vide Notification No.282/2021-RC, Dt.06.05.2022**

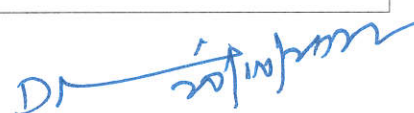
SL.NO.	NAME OF THE APPLICANT	HALL TICKET NO. OF THE SCREENING TEST	
	<b>SARVASRI</b>		
1	Vajrapu Nooka Ratnam	2022001539	Representation to consider her under EWS quota is rejected, as she has not applied under EWS quota. Further, her candidature is not considered under Open Competition, as she secured less marks than the last candidate qualified under Open Competition.
2	Pathivada Manasa	2022001717	The candidature of the candidates shown at Sl.nos. 2 and 3 are rejected as they are having disability relating to whole body, as per notification issued, the candidates who are having physical disability of the lower portion of the body alone are eligible to claim reservation under physically disabled category post. Further, their candidature is not considered under OC as they secured less marks than the last candidate qualified under Open Competition.
3	Meenakshi Kandregula	2022000815	
4	Vaishnavi Gone	2022000335	
5	Chintala Divya Vani	2022000089	Candidature of the candidates shown at Sl.nos 4 to 6 is rejected, as they are not possessing Law Degree as on the date of notification, as mentioned in the notification.
6	K S Saipavan	2022002026	

  
 REGISTRAR (RECRUITMENT)  
 High Court for the State of  
 Telangana, Hyderabad.

SL.NO.	NAME OF THE APPLICANT	HALL TICKET NO. OF THE SCREENING TEST	REASONS FOR REJECTION OF THE CANDIDATURE
	<b>SARVASRI</b>		
7	Nidhi Raj	2022001652	Candidature of the candidate is rejected as she is not having 3 years of continuous practice as an Advocate, as on the date of Notification.
8	Shahbaz Shah Khan	2022005084	Candidature of the candidate is rejected as he has not completed LLB Degree course as on the date of Notification, as mentioned in the notification.
9	Chetna D/o Lal Bahadur	2022002155	
10	Meesala Suneel	2022004771	Candidature of the candidates shown from Sl.no. 09 to 13 is rejected, as their sub-caste under which they claimed reservation in the categories of Backward Class / Scheduled caste as the case may be, are not recognised as reserved categories in the State of Telangana.
11	Narasinga Prathyusha	2022002798	Further, they are not considered under OC category, as they have secured less marks in screening test than that of the marks secured by the last qualified candidate under OC category,
12	Simma Jayachandrudu	2022000925	
13	Kadagala Krishnam Naidu	2022002721	


  
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SL.NO.	NAME OF THE APPLICANT	HALL TICKET NO. OF THE SCREENING TEST	REASONS FOR REJECTION OF THE CANDIDATURE
14	M. Madhuri Devi	2022003684	Since the sub castes of the candidates shown at Sl.nos 14 and 15 are not recognised as Backward Class Castes in the State of Telangana, the candidature of said candidates are rejected. Further, as they have crossed the upper age limit they are not considered under Open competition posts.
15	Majji Lavanya Rani	2022002647	
16	Zeenath Fathima	2022002163	The candidature of the candidate is rejected, as she is not having prescribed percentage of marks in Law Degree under OC - EWS category.
17	Kondapally Ravikrishnakanth	2022000343	The candidature of the candidates shown from Sl.nos. 17 to 21 are rejected, as they have not submitted their certificates for verification, inspite of specific instructions issued by the High Court, vide Notification No.282/2021-RC Dated:12-09-2022.
18	Anil Singh	2022000944	
19	Venkateswarlu Bashipangu	2022003478	
20	Suresh Kukkamudi	2022001766	
21	Kutadi Nagalakshmi	2022003171	

  
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**UNDER RECRUITMENT BY TRANSFER**

<b>SL.NO.</b>	<b>NAME OF THE APPLICANT</b>	<b>HALL TICKET NO. OF THE SCREENING TEST</b>	<b>REASONS FOR REJECTION OF THE CANDIDATURE</b>
22	K Raja Brahmachary	2022001553	The candidature of the candidate is rejected, as he suffered penalty in departmental enquiry.
23	Arif Shaik	2022003182	The candidature of the candidate is rejected, as he suffered penalty in departmental enquiry.
24	S Deepa Rani	2022004283	The candidature of the candidates shown at Sl.nos. 19 and 20 is rejected, since they are not approved probationers in their respective categories.
25	Asma Begum	2022003416	
26	Dhanunjaya Yethapol	2022002720	The candidature of the candidates shown at Sl.No's from 21 to 23 are rejected, as they have not submitted their certificates for verification, inspite of specific instructions of the High Court, vide notification dated. No.282/2021-RC Dated:12-09-2022.
27	Govindu Renuka	2022004581	
28	Devrakonda Surekha	2022002848	
29	Punna Ganapathy	2022002790	The candidature of the candidate is rejected, since the category of the Court Manager is not in the list of eligible categories to compete under Recruitment by Transfer.

  
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**Note:**

1. The applicants who have not satisfied the eligibility criteria specified in the recruitment notification and filed writ petitions and obtained interim orders of the Hon'ble High Court for the State of Telangana, are permitted to appear for written examination, however their candidature shall be subject to outcome of the writ petitions.

2. The candidature of Ms. Guduri Keerthi Chandrika, H.T.No.2022003390 and Ms. Noorjahan Begum H.T.No. 2022002377 is considered under Open Competition and their request to consider them under EWS quota is rejected.

3. Applicants who are involved in Criminal Cases are provisionally permitted to appear for the written examination subject to consideration of antecedents at the stage of final selection.

4. The candidature of Ms. S. Ramya Sruthi, H.T.No.2022005297 shall be subject to the outcome of the result of the writ petition No.24079/2022.

5. The candidature of Ms. V. Chetana, H.T.No.2022003632 and Ms. Pala Lakshmi H.T.No. 2022000519 is considered under Open Competition as their respective Castes i.e., SC (Bhovi) and BC-B Setti balija are not recognised in the State of Telangana as reserved categories.

6. The candidature of Sri Varkala Narsimha (PH) under recruitment by transfer is considered and he is permitted to appear for written examination subject to the condition that his eligibility will be decided at the time of Oral interview.

7. The candidature of Sri N. Suman Kalyanji under recruitment by transfer is considered and is permitted to appear for the written examination, subject to the result in the Administrative Appeal pending consideration in the Hon'ble High Court for the State of Telangana.



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